

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.1939
TO BE ANSWERED ON 05.05.2016**

MANGDECHHU HYDROELECTRIC PROJECT

**†1939. SHRI DHARMENDRA YADAV:
SHRI ANANDRAO ADSUL:**

**Will the Minister of POWER
be pleased to state:**

- (a) whether India is implementing Mangdechhu Hydroelectric Project in Bhutan under bilateral agreement, if so, the details thereof;**
- (b) whether Mangdechhu Hydroelectric Project is one among the ten Hydroelectric Projects planned under the Royal Government of Bhutan's initiative to generate 10,000 MW hydropower by 2020 with support from the Government of India, if so, the details thereof;**
- (c) whether any agreement has been signed between both these Governments for implementation of Mangdechhu Hydroelectric Project, if so, the details thereof;**
- (d) whether the Government is likely to provide 70% loan and 30% grant for this project and if so, the details thereof; and**
- (e) whether surplus electricity generated through the project is likely to be supplied to India and if so, the details thereof?**

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL AND NEW & RENEWABLE ENERGY**

(SHRI PIYUSH GOYAL)

(a) to (e) : The bilateral Inter-Governmental Agreement for implementation of the 720 MW Mangdechhu HEP in Bhutan was signed in April 2010. The project is currently under construction with a 70:30 loan-grant funding by the Government of India. Under this Agreement, surplus power from the Project, that is, the power over and above required for use in Bhutan, shall be sold to India. Mangdechhu HEP is among the agreed HEPs between India and Bhutan, which include three Inter-Governmental HEPs totalling 2940 MW, as well as 4 JV-model HEPs totalling 2120 MW.
